

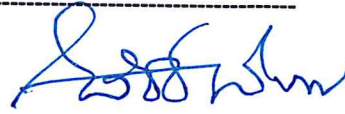
**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 08.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.20/ BB/2017	-	For filing report of OL/ROC/RD	230/ 232	Textron India Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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23	VENKATESHAIAH	OL	
2.	Sinchana.M.R Ajai P. Johnson	<u>Sinchana.M.R</u> <u>M.R.</u>	ROC/RD petitioner

ORDER

Counsel for Petitioner is present. Smt. M.R.Sinchana, Standing Counsel appearing for ROC & RD is present. Assistant from O.L office is present. He requested time to file O.L report. List it on 24/11/2017.


Member (T)


Member (J)